

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 38326/2018

(Arising out of impugned final judgment and order dated 16-04-2018 in ITA No. 10/2018 passed by the High Court of Judicature at Allahabad)

COMMISSIONER OF INCOME TAX (EXEMPTION)

Petitioner(s)

VERSUS

M/S SRI MANGOO SINGH AND BALJEET SINGH
MEMORIAL TRUST

Respondent(s)

(FOR ADMISSION and I.R. and IA No.155736/2018-CONDONATION OF
DELAY IN FILING)

Date : 16-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Ms. Rekha Pandey, Adv.
Mr. Rohit Rao, Adv.
For Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(Civil)No.18061 of 2013.

(ANITA MALHOTRA)
COURT MASTER

(HARESH SINGH NEGI)
ASSISTANT REGISTRAR